O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3160
TO BE ANSWERED ON 19.07.2019

HOUSING LOAN FOR CONSTRUCTION OF HOUSES IN RURAL AREAS

3160. SHRI RAM NATH THAKUR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the number of beneficiaries of the subsidised housing loan given by Government for construction of houses in rural areas is very low because of its complex process and difficult eligibility conditions; and

(b) if so, whether Government would consider making it simple and easier to make its dream of "Home For All" come true?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Ministry of Rural Development has launched the Rural Housing Interest Subsidy Scheme (RHISS) for those rural households who are outside the Permanent Wait List (PWL) of Pradhan Mantri Awaas Yojana- Gramin (PMAY-G). RHISS provides for interest subsidy of 3% on the principal amount of housing loan up to a maximum amount of Rs. 2.0 Lakh, irrespective of the quantum of housing loan, for 20 years or full period of the loan, whichever is less. The National Housing Bank (NHB) is the Central Nodal Agency (CNA) for implementation of RHISS. The scheme guidelines are revised from time to time based on the suggestions received from stakeholders.

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